

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-19-2020

VIKAS PARISHAD MANDREM AND
ANR.,

.... Petitioners.

Versus

STATE OF GOA & ORS.

.... Respondents.

Mr. Parag Rao, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for the Respondents.

Coram : M. S. SONAK

Date : 19th May, 2020.

P. C.:

Heard Mr. Rao for the Petitioner and Mr. Pangam,
learned Advocate General appears for the Respondents.

2. The learned Advocate General states that Respondent no.
2 will file the response to this Petition by 02.06.2020 and furnish an
advance copy to the learned Counsel appearing for the Petitioner.

Rejoinder, if any, to be filed by 08.06.2020.

3. Stand over to 08.06.2020.

M. S. SONAK, J.

msr.